

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

19.1.2010

CP 58/2009 (OA 394/2009)

Mr.Amit Mathur, counsel for applicant.
Mr.Kunal Rawat, counsel for respondents.

Learned counsel for the applicant submits that the order passed by this Tribunal has been complied with.

In view of what has been stated by learned counsel for the applicant, the present Contempt Petition does not survive for consideration and the same stands disposed of accordingly. Notice issued to the respondents is hereby discharged.

Needless to add that in case the applicant feels aggrieved by the order passed by the respondents, he will be at liberty to file a substantive OA.


(M.L.CHAUHAN)
MEMBER (J)


(B.L.KHATRU)
MEMBER (A)

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